

- (x) Except for the plantations, refineries and the power generating units, all other industries, in the public as well as the private sectors, should be eligible for the transport subsidy, irrespective of the size of the industrial units.
- (xi) 50 per cent of the transport charges for movement of steel from the Gauhati stockyard to the site of the industrial unit in the north-eastern region should also be subsidised.
- (xii) Claims for transport subsidy should be scrutinised and settled by the Directorates of Industries of the States and Union Territories and, there after the Governments concerned should be reimbursed by the Ministry of Industrial Development and Internal Trade.
- (xiii) In order to check any misuse of the subsidy, it would be necessary for these Directorates of Industries to carry out periodical checks to ensure that the raw materials and the finished products in respect of which the subsidy had been given, were actually used for the purpose by a system of scrutinising of consumption of the raw materials and the output of the finished products.
- (xiv) The proposed scheme of transport subsidy should be implemented for a period of five years.

**Protest Strike by the Employees of  
B. R. Singh Railway Hospital  
Sealdah (West Bengal)**

957. SHRI MANORANJAN HAZRA : Will the Minister of RAILWAYS (RAIL MANTRI) be pleased to state :

(a) whether the employees of B. R. Singh Railway Hospital at Sealdah, West Bengal went on strike on 16th April, 1971 in protest against the attack on the employees by some miscreants ; and

(b) if so, whether any action had been taken to punish the culprits ?

**THE MINISTER OF RAILWAYS  
(RAIL MANTRI) (SHRI HANUMAN-  
THAIYA) :** (a) Yes, Sir.

(b) Yes, the Government Railway Police Sealdah, registered a case under different sections of Indian Penal Code and sections 4 and 5 of the Indian explosives Act and arrested two persons ; one of them was subsequently also detained under the Prevention of Violent Activities Act.

**Non Availability of Medicines from Railway  
Hospital, Perambur, Madras**

958. SHRI B. N. REDDY : Will the Minister of RAILWAYS (RAIL MANTRI) be pleased to state :

(a) whether Government have received any memorandum from the Dakshin Railway Employees Union, Headquarters Office Branch, Madras, about the mal treatment to them and the non-availability of medicines from the railway Hospital Perambur, Madras ;

(b) if so, the main points stated in the memorandum ; and

(c) the action taken by Government to redress the grievances of the workers ?

**THE MINISTER OF RAILWAYS  
(RAIL MANTRI) (SHRI HANUMAN-  
THAIYA) :** (a) No. However a leaflet circulated by this unrecognised Union has been received by the Chief Medical Officer of the Southern Railway.

(b) The main allegations are callousness of doctors, non-availability of medicines, inferior quality of spectacles supplied, non-grant of sick leave etc.

(c) The allegations have been looked into and found to be unsubstantiated. In fact, the quality of service in the Railway Hospital at Perambur and new General Offices Dispensary, Madras has been steadily improving alongwith the growing number of patients admitted there.

हाल ही में हुये लोक सभा के चुनावों के पश्चात मतपत्रों की जाँच करने की समुचित रीति

959. श्री अटल बिहारी वाजपेयी : क्या बिधि और न्याय मंत्री यह बताने की कृपा करेंगे कि :

(क) उन उम्मीदवारों के नाम क्या हैं